(ii) Review by Government on the working of the institute. [Placed in lib rary. See No. LT-7148/83 lor (i) and (ii)].

Papers laid

Employees' Provident Fnnds (Fourth Amendment) Scheme, 1983

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR AND REHA-BILITATION (SHRI DHARMAVIR): Sir, I beg to lay on the Table, under subsection (2) of section 7 of the Employees' Provident Fund and Miscellaneous Provisions Act, 1952, a copy (in English and Hindi) of the Ministry of Labour and Rehabilitation (Department of Labour) Notification G.S.R. No. 706, dated the 24th September, 1983, publishing the Employees' Provident Funds (Fourth Amendment) Scheme 1983. [Placed in Library. See No. LT-7149184].

I. Profit and Loss Accounts and Balance -Sheet (1981-82) (on accrual basis) ol the Telecommunication branch of the Posts and Telegraph Department

II. Indian Telegraph-(Eighth Amendment) Rules, 1983.

THE MINTSTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHR V. N. GADGIL): Sir. I beg to lay On the Table:

- I. A copy (in English and Hindi) of the Profit and Loss Accounts and Balance Sheet (on accrual basis) of the Telecommunication Branch of the Posts and Telegraphs Department for the year 1981-82. [Placed in Library. See No. LT-7066|83].
- II. A copy (i,n English and Hindi) of the Ministry of Communications (Posts and Telegraphs Board) Notification G.S.R. No. 788, dated the 22nd October. 1983 publishing the Indian Telegraph (Eighth Amendment) Rules, 1983. tinder sub-section (5) of section 7 of the Tndian Telegraph Act, 1985.

[Placed in Library. See No. LT-7150/83].

Report and Accounts (1982-83) of thi Central Institute of Plastics Engineering and fools, Guindy, Madras and related papers.

SHRI GARGI SHANKAR MISHRA. Sir, I beg to lay on the Ta (in English and Hindi) of the following papers:-

- (i) Fifteenth Annual Repor: and Accounts of the Central Institute of Plastics Engineering and Tools Guindy, Madras, for the year 1982-83, together with the Auditors' Report on the Accounts.
- (ii) Review by Government on the working of the Institute.

[Placed in Library. See No. LT-7151/.83 for (i) and (ii).

Notification of the Centra! Board of Direct Taxes

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI PAT-TABHI RAMA RAO); Sir. I beg to lay on the Table a copy (in English and Hindi of the Central Board of Direct Taxes Notification G.S.R. No. 841. dated the 12th November. 1983. ander sub-section C2) of section 33 of the state Duty Act. 1953

[Placed in Library. See No. LT-7116/83].

Notification of the Ministry of Finance (Department of Revenue)

SHRI PATTABHI RAMA RAO: Sir, I also beg to lay on the Table:-

- I. A copy (in English and Hindi) of the Ministry of Finance (Department of Revenue) Notification G.S.R. 859(E), dated the 24th November. 1983 under section 159 of the Customs Act, 1962, together with an explanatory Me-Morandum o.n the Notification. (Pl in Library. See No. LT-7117/83].
- IL A copy (in English and Hindi) of the Ministry of Finance (Department of Revenue. 1983), Notification G.S.R. No. 874, dated the 26th November, 1983, publishing rhe Foreign Travel Tax (Second Amendment) Rules, 1983 under section 41 of the Finance Act 1979. together with an explanatory Memorandum Notification.

[Placed in Library. See No. LT-7115/83.J -7 "i